NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/485/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: MILESTONE REAL ESTATE FUND

NAME OF THE RESPONDENT(S)

: LANDMARK HOUSING PROJECTS INDIA PVT LTD

UNDER SECTION

: 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 - Aashish Jain Kunia 2 · Yusuf · S. Q

Course for Petrion

ORDER

Counsel for both the parties are present. Counsel for the Corporate Debtor submitted that the settlement of the outstanding debt is under consideration and prayed for time. At request, time is enlarged. Put up on 18.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)